

ORDER SHEET

O.A./MA/BA/CP NO. 224 OF 2005

Applicant/s

P. L. Gulati

Respds.

Mr & others

Advocate for Applicant/s

V. Budhwar
A. Tripathi

Advocate for Respondent/s

S. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>14</u>
1) GA list admitted	<u>22/1/08.</u>	
2) Sh. S. Singh Adv received copy of O.A. of R/106 on 28/2/08 before filing O.A.	Sri Vikas Budhwar, learned Counsel for applicant stated at the Bar that the O.A. has been rendered infructuous by passage of time. Accordingly, O.A. is dismissed as infructuous. No order as to costs.	
3) No power filed by Sh. S. Singh Adv. along with O.A.		
II Status of Pleading:-		
1) Counter Affidavit of Respondent no 3 to O.A. filed on 06/7/05.	<u>M. Gautam</u> (Mrs. M. Gautam) M(A)	(Justice A.K. Yadav) M(J)
2) Reply to O.A. (no 3 to O.A.) filed on 18/7/05 by applicant's counsel.		
3) Suppl Counter of Respondent (Number not given) filed on 06-7-06 by Sh. S. Singh		
III <u>Maps Pending:-</u>		
1) MA 2116/05 (Pending filed with CA) To condone the delay		
2) MA 2117/06 (Pending filed with CA) To take CA. on record		
3) MA 2118/06 (Pending filed with CA) To decide the interim order		
4) MA 2119/06 (Pending filed with CA) To dismiss the O.A.		
5) MA 4820/06 (Pending filed with SCA) To condone the delay		
6) MA 4821/06 (Pending filed with SCA) To take SCA. on record		
7) MA 4822/06 (Pending filed with SCA) To		

Contd. On Sheet No. _____

Maps are submitted
Sh. S. Singh
21.1.08 A221/01/08